

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/01024/2018

Monday, this the 16th day of December, 2019.

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

K.R.Krishnakumar, aged 48,
(Employee Code No.4142),
Assistant Director, Grade-II,
M.S.M.E Development Institute,
Kanjani Road, Thrissur-680 003.
Residing at Kallingal House,
Vakkat Road, Vennala, Cochin-682 028.

Applicant

(Advocate: Mr. N.Unnikrishnan)

versus

1. Union of India represented by
its Secretary to the Government of India,
Ministry of Personnel and Public Grievances,
Department of Personnel and Training,
New Delhi-110 001.
2. The Under Secretary to the Govt of India
Ministry of Statistics and Programme Implementation
Subordinate Statistical Service, Room No.528,
Sardar Patel Bhavan, Sansad Marg,
New Delhi-110 001.
3. The Director General
Subordinate Statistical Service (SSS)
Union of India, New Delhi-110 001.
4. The Chairman Screening Committee
Ministry of Statistics and Programme Implementation
Sardar Patel Bhavan, Sansad Marg,
New Delhi-110 001.

5. The Development Commissioner,
Micro, Small and Medium Enterprises,
A-Wing, 7th Floor, Nirman Bhavan,
New Delhi-110 011.
6. The Director, Micro, Small and Medium Enterprises,
Development Institute, Kanjani Road,
Ayyanthole, Thrissur-680 003. Respondents

(Advocate: Sri Thomas Mathew Nellimoottil, Sr.PCGC)

The OA having been heard on 16th December, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)

By E.K.Bharat Bhushan, Administrative Member

It is submitted by Sri N.Unnikrishnan, counsel for the applicant that the grievance of the applicant has been redressed with the issuance of an order granting 2nd MACP and the OA can be closed.

2. Recording the submission, the OA is closed.

**(Ashish Kalia)
Judicial Member**

**(E.K.Bharat Bhushan)
Administrative Member**

aa.

Annexures filed by the applicant:

- Annexure A1: Copy of Office Memorandum No.35034/2008-Estt(D) dated 19.5.2009.
- Annexure A2: Copy of representation dated 5.9.2016.
- Annexure A3: Copy of order No.12039/01/2009 (Part-SSS (MACP-I) dated 30.8.2016.
- Annexure A4: Copy of Memorandum No.12039/01/09(Part-SSS (MACP-2) dated 30.8.2016.
- Annexure A5: Copy of Office Memorandum No.12039/01/2009-SSS (Part) (MACP-3) dated 1.8.2017.
- Annexure A6: Copy of representation dated 6.8.2017.
- Annexure A7: Copy of Office Memorandum F.No.35034/3/2015-Estt(D) dated 27/28 September, 2016.
- Annexure A8: Copy of Office Memorandum No.12039/01/2009-SSS (Part) (MACP-3) dated 29.5.2018.
- Annexure A9: Copy of representation dated 11.6.2018 through proper channel.
- Annexure A10: Copy of Annual Performance Appraisal Report for the period from 24.7.2012 to 31.3.2013 of the applicant.
- Annexure A11: Copy of Annual Performance Report for the period from 18.4.2013 to 31.3.2014.
- Annexure A12: Copy of Annual Performance Appraisal Report for the period from 1.4.2014 to 28.8.2014.
- Annexure A13: Copy of Annual Performance Assessment Report for the period from 1.9.2014 to 31.3.2015.
- Annexure A14: Copy of Annual Performance Assessment Report for the period from 1.4.2015 to 31.3.2016.
- Annexure A15: Copy of Annual Performance Assessment Report for the period from 1.4.2016 to 31.3.2017.
- Annexure A16: Copy of Office Memorandum No.35034/3/2008-Estt.(D)(Vol.II) dated 4.10.2012.
- Annexure A17: Copy of order No.12039/01/2009 (Part)-SSS (MACP-I) dated 17.5.2017.
- Annexure A18: Copy of Office Memorandum Order No.12039/01/2009 (Part)-SSS(MACP-2) dated 17.5.2017.
- Annexure A19: Copy of Office Memorandum No.35034/3/2008-Estt.(D) dated 18.2.2015.
- Annexure A20: Copy of the Circular No.107/E-9/Estt-1/DHC dated 27.1.2018 issued by the Joint Registrar (Estt), High Court of Delhi, New Delhi.

Annexures filed by the respondents:

- Annexure R1: Copy of the O.M. dated 17.5.2017.
- Annexure R2(a) : Copy of the O.M. dated 1.8.2017.
- Annexure R2(b) : Copy of the O.M. dated 29.5.2018.
- Annexure R2(c) : Copy of the O.M. dated 10.9.1993.
- Annexure R3: Copy of the O.M. dated 16.1.2019.
- Annexure R4: Copy of the O.M. dated 6.6.2019.
- Annexure R5: Copy of the representation dated 4.1.2016.
- Annexure R6: Copy of the representation dated 7.1.2015.